

DIVISION BENCH

O-117

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/390(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	POWER FRIENDS Vs. TAVRIDA ELECTRIC INDIA PVT.LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Liquidator

Mr. Pranay Agarwal, Advocate

Ms. Ankita Baid, Advocate

Mr. Animesh Mukhopadhyay, Liquidator (in person)

ORDER

Mr. Pranay Agarwal, along with Ms. Ankita Baid, Ld. Counsel for the Liquidator and Mr. Animesh Mukhopadhyaya, Liquidator in person present.

List this matter on 28.10.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**